

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 323
ANSWERED ON 18/12/2024

SETTING UP OF BIOGAS PLANTS IN GUJARAT

*323. SHRI HARIBHAI PATEL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of schemes for setting up more biogas plants in the country particularly in rural areas of Gujarat and Madhya Pradesh;
- (b) the details of funds allocated for such schemes during the last three years;
- (c) whether it is a fact that the financial assistance given is not adequate and there have been demands for increasing the same;
- (d) if so, the action taken by the Ministry in this regard; and
- (e) the efforts being made for setting up one biogas plant in every village of Gujarat particularly in Mehsana Parliamentary Constituency?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS, &
FOOD AND PUBLIC DISTRIBUTION**

(SHRI PRALHAD JOSHI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. 323 for 18.12.2024 regarding “SETTING UP OF BIOGAS PLANTS IN GUJARAT” by SHRI HARIBHAI PATEL

(a) The Government of India is implementing the following schemes/ programmes for setting up of Biogas plants in the country, including in rural areas of State of Gujarat and Madhya Pradesh.

(i) **The Ministry of New and Renewable Energy (MNRE)** supports installation of small, medium and large size biogas plants under two different components i.e. Biogas and Waste to Energy of National Bioenergy Programme (NBP). The Central Financial Assistance (CFA) provided for biogas plants under the NBP is placed at **Annexure-I**.

(ii) **Ministry of Jal Shakti, Department of Drinking Water and Sanitation:** The Galvanizing Organic Bio-Agro Resources dhan (GOBARdhan) was launched under Swachh Bharat Mission Grameen (SBM-G) scheme to ensure cleanliness in villages by converting biodegradable waste like cattle waste, kitchen leftovers etc. into biogas and organic manure. Under Phase-II of SBM-G, financial assistance of up to ₹ 50.00 lakh per district is available for the complete programme period from 2020-21 to 2025-26 for setting up of Community level biogas plant under GOBARdhan; and

(iii) **Ministry of Rural Development** has been supporting the construction of biogas plants for individual users and unskilled wage component towards the construction of biogas plant for community as under the schedule I of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) Section 4 (3), Para 4 (1), II. Category: B (community assets or Individual assets) for vulnerable sections.

(b) The details of budget allocation for the above-mentioned schemes during the last three years i.e. 2021-22, 2022-23 and 2023-24 is as under:

| Name of the Scheme | Budget Allocation during last 3 Years |
|------------------------------|--|
| National Bioenergy Programme | (i) Biogas Programme:(Medium and Small size)- ₹ 95.00 Crore ; and (i) Bio-Power (Off-grid): which includes Waste to Energy (Large Size Biogas plants) and Biomass Components- ₹ 182.79 Crore |
| GOBARdhan | An amount of ₹ 11,640.35 Crore has been utilised under the SBM (G) Phase- II during the last three years. Under SBM-G, States/ UTs submit their Annual Implementation Plan (AIP) with physical/financial targets for various components including GOBARdhan. Consolidated funds are released for the approved AIP and not for separate components. States/UTs have the flexibility to utilize the funds for various components based on their approved Action Plans and priorities. |
| MGNREGA | MGNREGA is a demand driven scheme, therefore, there is no fund allocated for any specific work including for construction of small biogas plants. |

- (c) & (d) The CFA being provided for setting up of biogas plants under NBP has been revised from time to time, based on feedback received from State Implementing Agencies and recommendations of the independent evaluation studies carried out by MNRE. Some States provide additional contribution towards installation of biogas plants to make them more affordable for biogas users.
- (e) The efforts being undertaken under the NBP for setting up of biogas plants in the State of Gujarat including in Mehsana Parliamentary Constituency, inter-alia, include:
- (i) Under the NBP, a total 1887 number of small biogas plants have been installed during last three years in the state of Gujarat. The details of annual allocation of physical target and achievements by the biogas implementing agencies in the State of Gujarat is as per the details given below:

| Name of Biogas implementing Agencies | Year 2022-23 | | Year 2023-24 | | Year 2024-25 | |
|--|--------------------|--------------------------|--------------------|--------------------------|--------------------|--------------------------|
| | Target (All India) | Achievement (in Gujarat) | Target (All India) | Achievement (in Gujarat) | Target (All India) | Achievement (in Gujarat) |
| Amul Dairy, Anand | No allocation | - | 5000 | 0 | 450 | 101 |
| Khadi and Village Industries Commission (KVIC), Mumbai | 2500 | 224 | 1600 | 102 | 1050 | 0 |
| National Dairy Development Board, Mrida, Anand | 900 | 0 | 8200 | 972 | 2405 | 481 |
| Biogas Development and Training Centre, Udaipur | No allocation | - | 230 | 7 | 740 | 0 |
| Total | 3400 | 224 | 15030 | 1081 | 4645 | 582 |

- (ii) Provision for higher CFA for beneficiaries of Scheduled Caste, Scheduled Tribes and registered Gaushalas/Shelters;
- (iii) Provision of an additional CFA for small biogas plant linked with biogas slurry filter units and sanitary toilet;
- (iv) Govt of Gujarat reported that in the Mehsana Parliamentary constituency total 200 Nos of individual biogas plants have been established in previous financial years;
- (v) A total 1516 Nos of biogas plants have been constructed under the MGNREGA during the year 2022-23 and 2023-24; and
- (vi) A total 33 cluster-based biogas plants have been constructed under SBM(G) including one in Mehsana district of Gujarat.

REFERRED TO IN REPLY TO Part (a) OF THE LOK SABHA STARRED QUESTION NO. 323, TO BE ANSWERED ON 18.12.2024 ON ‘SETTING UP OF BIOGAS PLANTS IN GUJARAT’.

(i) The details of CFA being provided for small size biogas plants (1 to 25 M³ biogas generation per day) under the National Bioenergy Programme (NBP).

| Sr. No | Particulars of Central Financial Assistance (CFA) and States / UTs, regions & categories of beneficiaries | Small size biogas plants (CFA in ₹ per plant) | | | | | |
|--------|---|---|--------------------|--------------------|---------------------|----------------------|----------------------|
| | | 1 M ³ | 2-4 M ³ | 5-7 M ³ | 8-13 M ³ | 14-19 M ³ | 20-25 M ³ |
| A | CFA Applicable | | | | | | |
| | (i) Hilly/NER States (Arunachal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Ladakh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand) (ii) Island; and (iii) Scheduled Castes (SC)/ Scheduled Tribes (ST). | 17,000 | 22,000 | 29,250 | 34,500 | 63,250 | 70,400 |
| | (iv) All other States and Categories | 9,800 | 14,350 | 22,750 | 23,000 | 37,950 | 52,800 |

(ii) CFA for medium size biogas plants (above 25 M³ to 2500 M³ biogas generation per day):

| Power generating Capacity (kW) | CFA** limited to the following ceiling limit | | Administrative Charges for PIA* | |
|--------------------------------|--|--------------------------------------|---------------------------------|---------------------|
| | Power Generation | Thermal Application | Power Generation | Thermal application |
| 3 kW – 50 kW | ₹ 45,000 per kW | ₹ 22,500 per kWeq thermal/ cooling | 10% of the CFA | 5% of the CFA |
| >50 kW – 200 kW | ₹ 40,000 per kW | ₹ 20,000/- per kWeq thermal/ cooling | ₹2,00,000/- (fixed) | ₹1,00,000/- (fixed) |
| >200 kW – 250 kW | ₹ 35,000 per kW | ₹ 17,500/- per kWeq thermal/ cooling | ₹2,50,000/- (fixed) | ₹1,00,000/- (fixed) |

**Administrative Charges for PIA shall be provided for technical supervision, submission of project completion & commissioning reports and monitoring of projects.*

*** Special Incentives for NER, Island, Registered Gaushalas; and SC/ST: An incentive of 20% over and above the CFA mentioned in Table*

(iii) CFA for Large Size biogas plants (above 2500 M³ biogas generation per day) under Waste to Energy Programme

| Type of Projects | CFA in Rs Crore |
|----------------------------------|---|
| Biogas generation | Rs 0.25 Crore per 12000cum/day (maximum CFA of Rs 5.0 Crore/ Project) |
| BioCNG generation | <ul style="list-style-type: none"> - Rs 4.0 Crore per 4800 kg/day (for BioCNG generation from new biogas plant) - Rs 3.0 Crore per 4800 kg/day (for BioCNG generation from existing Biogas plant) - Maximum CFA of Rs 10.0 Crore/ Project for both cases |
| Power generation based on Biogas | <ul style="list-style-type: none"> -Rs 0.75 Crore/MW (for power generation from new biogas plant) -Rs 0.5 Crore/MW (for power generation from existing Biogas plant) -Maximum CFA of Rs 5.0 Crore/ Project for both cases. |